NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

33. IA 1297/2021 in C.P. (IB)/1268(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN **SHRI KULDIP KUMAR KAREER**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.06.2024

NAME OF THE PARTIES:- Jai Ambe Enterprise
V/s
S N Plumbing Pvt. Ltd.

Section: 60(5), 19(2) U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 1297 of 2021:- PCA Sanjay Kumar Ruia appeared for the Petitioner and Counsel, Biswaksen Panda appeared for the Respondent no. 1. Counsel appearing for the Respondent no. 1 seeks time to argue the matter. At request of the Counsel for the Respondent no. 1 list this matter on **30.07.2024.**

Sd/- **Sd/-**
ANIL RAJ CHELLAN **KULDIP KUMAR KAREER**
Member (Technical) **Member (Judicial)**
ANKIT